

Annexure-8

Name of the corporate debtor: SAHA INFRATECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 31st MAY 2021

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Jones Lang LaSalle Property Consultants (India) Private Limited	SAHAOC01	13-04-2021	1,10,00,000.00	1,10,00,000.00	Commission for arranging funds	No	No	No	NA	No	-	0	Claim is in respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD name or not
2	HABITAT ARCHITECTS	SAHAOC02	16-04-2021	27,43,943.00	20,41,125.00	Architectural Consultancy	No	No	No	NA	No	7,02,818.00	0	
3	RENAISSANCE REALTY INC	SAHAOC03	19-04-2021	44,61,156.00		Settlement Agreement	No	No	No	NA	No	-	44,61,156.00	Full Form B not attached
4	RAKESH MEHRA	SAHAOC04	19-04-2021	5,62,122.00		Settlement Agreement	No	No	No	NA	No	-	5,62,122.00	Only settlement agreement provided but not able to substantiate how the balance was due
5	Ample Infrastructure Pvt Ltd	SAHAOC05	19-04-2021	13,89,618.00		Settlement Agreement	No	No	No	NA	No	-	13,89,618.00	Only settlement agreement provided but not able to substantiate how the balance was due
6	ET TU	SAHAOC06	21-04-2021	42,98,897.00	28,96,663.00	Creditor for Goods	No	No	No	NA	No	14,02,234.00	-	NA
7	GOBI ENTERPRISES PVT LTD	SAHAOC07	07-05-2021	59,76,694.00		Manpower Supply for Security						-	59,76,694.00	Further differences in invoices reasons required
TOTAL				3,04,32,430.00	1,59,37,788.00							21,05,052.00	1,23,89,590.00	